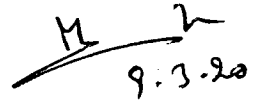


F. No 06/CESTAT/Statement/2011-CR

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 09/03/2020

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/03/2020 is circulated for information.


9.3.20
(Mukesh Gupta)
Asst. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of February 2020				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	6377	197	266	6308
MUMBAI	14444	210	268	14386
KOLKATA	10166	25	100	10091
CHENNAI	11022	59	383	10698
BANGALORE	9406	35	171	9270
AHMEDABAD	12359	83	336	12106
ALLAHABAD	1479	47	120	1406
CHANDIGARH	5566	60	121	5505
HYDERABAD	4927	42	295	4674
TOTAL	75746	758	2060	74444

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.03.2020.

YEARS	DELHI	MUMBAI	KOLKATA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
1996	0	0	0	0	0	0	0	0	0
1999	0	0	0	0	0	0	0	0	0
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	1
2003	0	0	0	0	0	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	5	3	0	0	4	4	0	1	0
2006	18	3	0	0	0	4	1	0	0
2007	4	2	0	0	2	5	2	4	5
2008	6	5	4	0	18	3	4	9	5
2009	45	84	164	1	143	49	13	17	54
2010	45	117	229	7	538	135	15	98	39
2011	25	146	598	81	569	250	25	263	111
2012	59	639	476	141	777	636	84	343	476
2013	96	907	533	867	823	1244	51	492	391
2014	168	1161	627	1359	1118	1259	83	611	467
2015	225	1198	602	1566	1029	1112	127	533	382
2016	383	1939	1034	1564	1256	1302	125	440	615
2017	596	1908	958	1471	1140	1155	147	611	769
2018	1901	3031	2845	2049	1244	1932	312	1234	803
2019	2400	2844	1961	1459	545	2757	351	766	450
2020	326	398	60	133	64	258	66	83	93
TOTAL	6308	14386	10091	10698	9270	12106	1406	5505	4674

MONTHLY STATEMENT FOR THE MONTH OF FEBRUARY, 2020 AS ON 01/03/2020

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	EXCIS	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOM	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
DELHI	1261	1587	3486	43	6377	0	17	132	29	6	184	0	9	4	0	0	13	0	0	0	0	0	0	0	0
MUMBAI	4725	4580	5139	0	14444	0	36	95	75	0	206	0	3	1	0	0	4	0	0	0	0	0	0	0	0
KOLKATA	4239	1857	4070	0	10166	357	8	8	9	0	25	2	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	2788	2938	5296	0	11022	0	7	18	34	0	59	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2398	1443	5565	0	9406	7	3	7	25	0	35	1	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	6085	2544	3730	0	12359	21	48	18	17	0	83	0	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	530	198	751	0	1479	41	6	17	19	0	42	5	2	0	1	0	3	0	1	1	0	0	2	0	0
CHANDIGARH	2429	797	2340	0	5566	0	7	8	43	0	58	0	2	0	0	0	2	0	0	0	0	0	0	0	0
HYDERABAD	1362	642	2923	0	4927	0	15	8	19	0	42	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL	25817	16586	33300	43	75746	426	147	311	270	6	734	8	16	5	1	0	22	0	1	1	0	0	2	0	0

1 Sanctioned strength of the Members is 33 and working strength is 21 as on 01.03.2020

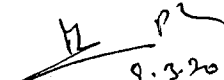
2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of February , 2020 for 39 days as under.

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	13 Sh. Anil G. Shakkwar, Member(Tech)	2
2 Mrs. Archana Wadhwa, Member (Judicial)	Nil	14 Sh. P. Venkata Subba Rao Member (Tech)	Nil
3 Sh. Ashok Jindal, Member(Judicial))	Nil	15 Sh. P. Dinesha Member(Judicial)	4
4 Dr. D. M. Mishra, Member (Judicial)	Nil	16 Sh. C.L. Mahar Member(Technical)	1
5 Sh. Anil Choudhary, Member(Judicial)	Nil	17 Sh. Ajay Sharma Member(Judicial)	1
6 Sh. S. K. Mohanty, Member (Judicial)	Nil	18 Ms. Rachna Gupta Member(Judicial)	29
7 Sh. Ramesh Nair, Member (Judicial)	Nil	19 Mr.Sanjiv Srivastava Member (Technical)	Nil
8 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil	20 Dr. Suwendu Kumar Pati, Member(Judicial)	2
9 Shri S.S. Garg, Member (Judicial)	Nil	21 Mr. P. Anjani Kumar, Member(Technical)	Nil
10 Sh. P. K. Choudhary, Member (Judicial)	Nil		
11 Sh. Raju, Member(Technical)	Nil		
12 Sh. C.J. Mathews, Member(Technical)	Nil		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	0	0	1	1	0	142	19	103	1	265	0	1145	1704	3412	47	6308	0
0	0	0	0	0	0	99	63	106	0	268	0	4665	4613	5108	0	14386	0
0	0	0	0	0	0	50	15	35	0	100	2	4197	1850	4044	0	10091	357
0	0	0	0	0	0	117	22	244	0	383	0	2678	2934	5086	0	10698	0
0	0	0	0	0	0	29	7	135	0	171	1	2372	1443	5455	0	9270	7
0	0	0	0	0	0	177	18	141	0	336	0	5956	2544	3606	0	12106	21
0	0	0	0	0	0	37	15	68	0	120	11	502	201	703	0	1406	35
0	0	0	0	0	0	63	8	50	0	121	0	2375	797	2333	0	5505	0
0	0	0	0	0	0	68	9	218	0	295	0	1309	641	2724	0	4674	0
0	0	0	1	1	0	782	176	1100	1	2059	14	25199	16727	32471	47	74444	420


 9.3.20
 (MUKESH GUPTA)
 Asst. Registrar.